

FORM A
Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s ADARSH BUILDESTATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | Adarsh Buildestate Limited |
| 2. | Date of incorporation of corporate debtor | 20 th April 2000 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC – Delhi |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U45201HR2000PLC045738 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Reg. Add.: 410, 4th Floor, Vatika Atrium, Block-B, Golf Course Road, Sector 53, Gurugram (Haryana) – 122002 Other Add.: 4th Floor, 406, Elements Mall, DCM, Ajmer Road, Jaipur (Rajasthan) – 302021 |
| 6. | Insolvency commencement date in respect of corporate debtor | 29th August 2022 (As per copy of order obtained on 30th August, 2022 through website of NCLT) |
| 7. | Estimated date of closure of insolvency resolution process | 25 th February 2023 (180th day from the Insolvency commencement date i.e. 29 th August, 2022) |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Jai Prakash Rawat IBBI/IPA-001/IP-P-01969/2020-2021/13039 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: 22-B, New Colony, Chandni Chowk, Jhotwara, Jaipur, Rajasthan – 302012 Email: ipjprawat@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: 22-B, New Colony, Chandni Chowk, Jhotwara, Jaipur, Rajasthan – 302012 Email: cirp.abl@gmail.com Website: https://www.adarshbuildestate.com/ |
| 11. | Last date for submission of claims | 13 th September, 2022 (14th day from the date of obtaining order by IRP i.e. 30 th August, 2022) |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Home Buyers under Real Estate Project under Section 5(8)(f) of Insolvency and Bankruptcy Code, 2016 |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Mrs Garima Diggiwal 2. Mr Sunil Kumar 3. Mr Umang Jain |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | (a) Web link: https://ibbi.gov.in/en/home/downloads (b) Physical Address: 1. Mrs Garima Diggiwal IBBI Reg. No. IBBI/IPA-001/IP-P-02018/2020-2021/13158 (AFA: AA1/13158/02/200623/104322 valid upto 20.06.2023) Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan – 302017 2. Mr Sunil Kumar IBBI Reg. No. IBBI/IPA-001/IP-P-02607/2021-2022/14018 (AFA: AA1/14018/01/150223/103891 valid upto 15.02.2023) Address: 4/46, KCC Nagar, Ajmer Road, Hanuman Mandir, Near Sector 4 Park, Jaipur, Rajasthan – 302021 3. Mr Umang Jain IBBI Reg. No. IBBI/IPA-001/IP-P-01959/2020-2021/13105 (AFA: AA1/13105/02/060623/104275 valid upto 06.06.2023) Address: 380, Gayatri Nagar A, Maharani Farm, Durgapura, Near IHITC, Jaipur, Rajasthan – 302018 |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the M/s Adarsh Buildestate Limited on **29th August, 2022**.

The creditors of M/s Adarsh Buildestate Limited are hereby called upon to submit their claims with proof on or before **13th September 2022** to the interim resolution professional online through website at <https://www.adarshbuildestate.com/> in specified Form.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class – Home Buyers in Form CA.

The financial creditors in a class shall submit their claims in Form CA with proof online through website of the Corporate Debtor only.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02.09.2022

Place: Jaipur

Sd/-

Jai Prakash Rawat

(Interim Resolution Professional)

In the matter of **Adarsh Buildestate Limited (Undergoing CIRP)**

IP Registration No. IBBI/IPA-001/IP-P-01969/2020-2021/13039

AFA Certificate no. AA1/13039/02/010523/104158 valid upto 01-May-2023